

PHYSICAL HEARING

District and Sessions Judge, Central, THC
IN THE COURT OF Dr. Kamini Lau
Presiding Off.-MACT
CIVIL CAUSE LIST DATED 09-09-2020

<u>S.No.</u>	<u>Case Type</u>	<u>Old Case No.</u>	<u>Case No.</u>	<u>Title</u>	<u>FIR/PS</u>
<u>Misc. cases/purpose</u>					
1	MACT	424/19	J K MEHTA	Vs.	SHADRE ALAM
2	MACT	688/19	MANISH	Vs.	ANKIT GUPTA
3	MACT	732/19	VARSHA SHARMA	Vs.	AKANSHA BHATIA
4	MACT	827/19	DALBIR KAUR	Vs.	UNTRACE
5	MACT	989/19	PARMOD KUMAR	Vs.	SUNIL KUMAR
6.	Misc. DJ	285/20	FARIDA NAZ QURESHI	Vs.	JITENDER CHAUDHARY
<u>Issues</u>					
7	MACT	917/19	JITENDER MEHTO	Vs.	MUFFED
<u>Plaintiff/Petitioner Evidence</u>					
8	MACT	461/19	JEENAT KHATOON	Vs.	ASHOK KUMAR
9	MACT	514/19	SAGORIKA	Vs.	SANT LAL
<u>Misc. Arguments</u>					
10	MACT	118/17	VIDYA DEVI	Vs.	MAHABIR
11	MACT	224/19	MAGHI DEVI	Vs.	SUKHVEER SINGH
12	MACT	778/19	YOGESH @ SAHIL	Vs.	LAVI KUMAR JAIN
13	MACT	780/19	RAMJI LAL SHARMA & ORS	Vs.	LAVI KUMAR JAIN
<u>Final argument</u>					
14	MACT	72/19	SONIA	Vs.	THE NEW INDIA ASSURANCE COMPANY LTD. AND ORS.

PHYSICAL HEARING

District and Sessions Judge, Central, THC
IN THE COURT OF Dr. Kamini Lau
Presiding Off.-MACT
CRIMINAL CAUSE LIST DATED 09-09-2020 (DAR CASES)

<u>S.No.</u>	<u>Case Type</u>	<u>Old Case No.</u>	<u>Case No.</u>	<u>Title</u>	<u>FIR/PS</u>
<u>Misc. cases/purpose</u>					
1	M CrI	46/2019	STATE	Vs. UNKNOWN	196 /2019 (Pahar Ganj)
2	M CrI	101/2019	UNKNOWN	Vs. UNKNOWN	212 /2019 (I.P. Estate)
3	M CrI	156/2019	SIYA RAM CHAUHAN	Vs. UNKNOWN	227 /2019 (I.P. Estate)
4	M CrI	36/2020	VINAY KUMAR	Vs. UNKNOWN	395 /19 (Nabi Karim)